

Government of Jammu and Kashmir
Department of Law, Justice and Parliamentary Affairs
Civil Secretariat
Srinagar/Jammu

Subject:-Litigation Reforms and effective monitoring of Litigation in Union territory of Jammu and Kashmir-Appointment of Officer In charge(OIC) Litigation.

Ref. O.M No. DES/Law/OIC/566-68 dated 28.10.2021

GOVERNMENT ORDER NO:- 5421-JK (LD) of 2021

DATED:- 23 - 11 - 2021

Sanction is hereby accorded to the appointment of Officer of Directorate of Economics & Statistic, J&K as mentioned in annexure to this Government Order as Officer Incharge (OIC) Litigation for the cases including Contempt Petition, if any, indicated against each pending before Hon'ble High Court of Jammu and Kashmir/Central Administrative Tribunal.

The terms and conditions of appointment of the OIC shall be governed by the provisions of Government Order No.1673-JK(LD) of 2021 dated 24.03.2021.

By order of Government of Jammu and Kashmir.

Sd/-

(Achal Sethi)

Secretary to Government

Dated:- 23 - 11 - 2021

No:-JK(LD)CODI/ 2021/03

Copy to the:-

1. Learned Advocate General, J&K.
2. Financial Commissioner (Additional Chief Secretary), Finance Department.
3. Principal Secretary to Hon'ble Lieutenant Governor, Raj Bhawan.
4. Joint Secretary (J&K), Ministry of Home Affairs, Government of India.
5. Registrar General, J&K High Court, Jammu/Srinagar.
6. Principal Secretary to Hon'ble Chief Justice, High Court of Jammu and Kashmir.
7. Director Litigation , Srinagar/ Jammu.
8. Law Officer concerned
9. Officer In Charge Litigation(OIC).
10. Private Secretary to Chief Secretary for information of Chief Secretary.
11. Private Secretary to Secretary Law.
12. Incharge Website.
13. Government Order file.
14. Concerned file.


(Khursheed Ahmad Bhat)

Additional Secretary to Government

Annexure to the Government Order No. 5421-JK(LD) of 2021 dated 23.11.2021

S.No	No. and Title of Case	(OIC)
1	CPSW No. 342 of 2021 in SWP No. 2731 of 2021 titled Abdul Rashid rather V/s Mr. Mohit kansal and Ors	Mr. Muneer Ahmad Khan, Administrative Officer, Directorate of Economics and Statistics J&K
2	Cp 89/2021 titled Firdoos Ahmad kumar V/s Simrandeep Singh and Ors	
3	O.A No. 973/2021 titled Firdous Ahmad Kumar V/s UT of J&K and Ors	
4	O.A No. 61/1504/2021 titled Firdous ul Rashid V/s UT of J&k and Ors	
5	WP(C) No. 800/2021 titled Sujata Kapoor V/s State the Planning and Dev Deptt.	
6	O.A No. 650/2021 titled Mudasir Ahmad Bhat & Ors V/s UT of J&K and Ors	
7	O.A No.744/2020 titled Ashasq Hassan & Ors V/s Planning & Ors	
8	SWP No. 564/2019 titled Farhat Tasleem V/s State of J&K and Ors	
9	WP(C) No. 3599/2019 titled Fida Hussain V/s State of J&K and Ors	
10	WP(C) no. 1924/2019 titled Akhter Rasool Tantray V/s State and Anr	
11	WP(C) No.3570/2019 titled Tabasum Shah and Ors V/s State of J&K and Ors	
12	SWP No. 1065/2021 titled Tariq Hussain V/s State of J&K and Ors	
13	SWP No. 29022015 titled Mumtaz Sharma V/s State and ors	
14	SWP No. 1349/2015 titled Parveen Sharma V/s State and Ors	
15	SWP No. 3592/2014 titled Stapal Sharma V/s State and Ors	
16	SWP No. 1885/2013 titled Tarseem Lal V/s State of J&K and Ors	
17	Abdul Hamid Mir & Ors V/s UT of J&K and Ors UT of J&K through Financial Commissioner Finance department V/s Abdul Hamid Mir & Ors	
18	UT of J&K through Financial Commissioner Dpeartment Vs Mohammad Iqbal Hussain & Anr.	

Handwritten signature and date:
23/11